

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/286/2022
NAME OF THE COMPANY	Turbo Megha Airways Pvt Ltd
NAME OF THE PETITIONER(S)	Captain Fadi Damman
NAME OF THE RESPONDENT(S)	Turbo Megha Airways Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Proxy Counsel Ms. Mano Ranjani for the Operational Creditor.
Ld. Counsel Mr. Sridhar for the Corporate Debtor.

It is stated by the Proxy Counsel for the Operational Creditor that the Advocate on record in this case is unable to appear today. Therefore, adjournment is prayed. Prayer is allowed. **Matter is adjourned to 27.05.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)